

(x) Notification S.R.O. No. 329, dated the 2nd June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (6th Amendment) Regulations, 1970.

(xi) Notification S.R.O. No. 330, dated the 16th June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations, 1970.

(xiii) Notification S.R.O. No. 285, dated the 16th June, 1970, publishing the Navy Leave Regulations, 1970.

Placed in Library, see No. LT-3692/70 for (vi) to (xii)].

Sir, I also beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy each of the following Notifications (in English and Hindi) of the Ministry of Defence:—

(i) Notification S.R.O. No. 309/69, dated the 17th October, 1969, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, together with a statement showing the reasons for the delay in laying the Notification on the Table.

(ii) Notification S.R.O. No. 1 E, dated the 21st February, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970.

(iii) Notification S.R.O. No. 126, dated the 28th February, 1970, publishing the Navy (Discipline and Miscellaneous Provisions) 1st Amendment Regulations, 1970.

Placed in Library, see No LT-3339/70 for (i) to (iii).]

ANNUAL REPORT OF THE PERMANENT INDUS COMMISSION FOR THE YEAR ENDING ON THE 31ST MARCH, 1970

सिंचाई तथा विद्युत मंत्रालय में उपमन्त्री (प्रोफेसर सिद्धेश्वर प्रसाद) : श्रीमन्, 31

मार्च, 1970 को समाप्त हुये वर्ष के लिए स्थायी सिंधु आयोग के वार्षिक प्रतिवेदन की एक प्रति मैं सभा पटल पर रखता हूँ।

Placed in Library, see No. LT-3693/70.]

THE GOVERNMENT OF INDIA EXPORT POLICE RESOLUTION, 1970

वैदेशिक व्यापार मंत्रालय में उपमन्त्री (चौधरी राम सेवक) : श्रीमन्, मैं भारत सरकार का निर्यात संबंधी नीति संकल्प, 1970 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

Placed in Library, see No. LT-3744/701.

CERTIFIED ANNUAL ACCOUNTS (1967-68) OF THE TEXTILE COMMITTEE AND RELATED PAPER

चौधरी राम सेवक : श्रीमन्, मैं वस्त्र समिति अधिनियम, 1963 की धारा 13 की उपधारा (4) के अधीन 1967-68 के वर्ष के लिए वस्त्र समिति के प्रमाणित वार्षिक लेख की एक प्रति (अंग्रेजी तथा हिन्दी में), उस पर लेखा परीक्षा प्रतिवेदन सहित, सभा पटल पर रखता हूँ।

Placed in Library, see No. LT-3697/701.

THE EXPORT OF DRIED FISH (INSPECTION) RULES, 1970

चौधरी राम सेवक : श्रीमन्, मैं निर्यात (किस्म नियंत्रण तथा निरीक्षण) अधिनियम, 1963 की धारा 17 की उपधारा (3) के अधीन सूखी मछलियों का निर्यात (निरीक्षण) नियमावलि 1970 को प्रकाशित करने वाली वैदेशिक व्यापार मंत्रालय की अधिसूचना एस० ओ० नं० 2138 दिनांक 5 जून, 1970 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

Placed in Library, see No. LT-3696/70.].